

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No. 545 of 2005**

**Monday, this the 11 th day of June, 2007**

**C O R A M:**

**HON'BLE DR. K B S RAJAN, JUDICIAL MEMBER  
HON'BLE DR. K.S. SUGATHAN, ADMINISTRATIVE MEMBER**

1. B.Sasidharan,  
S/o Bhasi Panicker, Winchman,  
Naval Ship Repair Yard, Kochi-4.
2. N.K.Antony, S/o Kochappu,  
Tindil of Lascar,  
Naval Ship Repair Yard, Kochi-4.
3. P.P.Hariharan, S/o Velayudhan,  
Tindil of Lascar,  
Naval Ship Repair Yard, Kochi-4.
4. A.K.Appukuttan, S/o A.K.Kunjanbava,  
Tindil of Lascar,  
Naval Ship Repair Yard, Kochi-4.
5. C.M.Ramakrishnan, S/o C.K.Mukundan,  
Winchman, Naval Ship Repair Yard, Kochi-4.
6. C.N.Vidhyadharan, S/o Narayanan,  
Lascar, Naval Ship Repair Yard, Kochi-4.
7. M.P.Mohanan, S/o P.Parameswaran Pillai,  
Greaser, Naval Ship Repair Yard, Kochi-4.
8. P.S.Appu, S/o Shankar,  
Lascar, Naval Ship Repair Yard, Kochi-4.      **Applicants**

(By Advocate Mr.P.Ramakrishnan)

**Vs.**

1. Union of India, represented by Secretary,  
Department of Personnel & Training, New Delhi.
2. The Flag Officer Commanding in Chief,  
Head Quarters, Southern Naval Command,  
Naval Base, Kochi—4.
3. The Commodore Superintendent,  
Naval Ship Repair Yard, Naval Base, Kochi-24.      **Respondents.**

*[Signature]*

(By Advocate Mr.P.S.Biju, ACGSC)

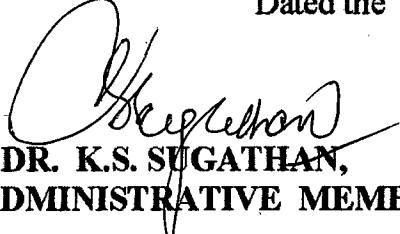
The application having been heard on 11.6.2007  
the Tribunal on the same day delivered the following:

**O R D E R**

**HON'BLE DR. K B S RAJAN, JUDICIAL MEMEBR**

Learned counsel for applicant submits that the applicants' grievance stands redressed. In so far as the applicants 5 & 7 are concerned according to the documents, 2<sup>nd</sup> ACP has not so far been granted to them, as the requirement of qualifying in the departmental test has not been fulfilled by these applicants. Obviously, the department shall take action only after this requirement is fulfilled by the said applicants. In view of the above, the O.A. has become infructuous and the same is closed. Respondents shall take steps in the case of applicants 5 & 7 for grant of 2<sup>nd</sup> ACP as and when the above requirement is fulfilled.

Dated the 11 th June 2007.

  
DR. K.S. SUGATHAN,  
ADMINISTRATIVE MEMBER

  
DR. K B S RAJAN,  
JUDICIAL MEMBER

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